

ANNEXURE-3

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III**

Item No. 312

IA-5309/2023 IA-436/2023 IA-6033/2022 CA-938/2019 IA-3427/2022
Cont.A-3/2020 IA-2302/2023
In
IB-690(ND)/2018

IN THE MATTER OF:

M/s. BM Pipes Pvt. Ltd.

.....APPLICANT/PETITIONER

Vs.

M/s. Mas Project Engineers Pvt. Ltd.

.....RESPONDENT

SECTION

U/s 9 of IBC, 2016

Order delivered on 07.12.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Liquidator : Mr. Ashok Kumar Juneja, Liquidator

For the Respondent :

ORDER

IA-5309/2023:-

In compliance with the order dated 30.11.2023, Mr. Ashok Kumar Juneja, the current Liquidator has filed an affidavit stating that he is going to be permanently settled in U.S.A. and therefore, he is unable to act as a Liquidator of the Company henceforth.

In view of the statement made by Mr. Ashok Kumar Juneja, we relieve Mr. Ashok Kumar Juneja from the responsibility of Liquidator of M/s. M/s. Mas Project Engineers Pvt. Ltd. and direct that Mr. Rajeev Lochan, having Registration No. IBBI/IPA-002/IP-N00606/2018-19/11885 be appointed as the Liquidator in terms of prayer B.

IA disposed of.

List the remaining IAs on **11.01.2024.**

Sd/-

**(ATUL CHATURVEDI)
MEMBER (TECHNICAL)**

Sd/-

**(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)**

Shammy
07.12.2023

**CERTIFIED
TRUE COPY**